

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 292 / (MAH)/2017

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Taykay Finholdings (India) Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MS. FERESHTE SETHNA		
2.	MR. PAWAN SHARMA		
3.	MS. SHREEMA DOSHI		
4.	MR. ADHIRAJ MALHOTRA		
5.	MS. KAMEELA DILER		
6.	MR. SAGAR SARIN		
Advocates i/b. DMD Advocates Advocates for Applicant Companies			

Order

CSA 292/230-232/NCLT/MB//MAH/2017

Company Application is allowed, vide separate order.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
M. K. SHRAWAT
Member (Judicial)